

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH, COURT NO. I

SERVICE TAX APPEAL NO. 51596 OF 2022

[Arising out of the Order-in-Appeal No. 43 (SM)/ST/JPR/2022 dated 25/02/2022 passed by Principal Commissioner, CGST & Central Excise Commissionerate, Jaipur.]

**The Principal Commissioner,
CGST and Central Excise,**
Jaipur.

Appellant

VERSUS

M/s Forte Foliage Pvt. Ltd.
217, Laxmi Complex, M.I. Road,
Jaipur (Rajasthan).

Respondent

APPEARANCE

Ms. Jaya Kumari, Authorized Representative (DR) – for the Department
None – for the respondent.

CORAM : **HON'BLE SHRI JUSTICE DILIP GUPTA, PRESIDENT**
HON'BLE SHRI P.V. SUBBA RAO, MEMBER (TECHNICAL)

FINAL ORDER NO. 51846/2025

DATE OF HEARING/DECISION : 28.11.2025

JUSTICE DILIP GUPTA

The department has filed an application with a prayer to withdraw the appeal in view of the monetary limit prescribed in the Instruction dated 06.08.2024. The appeal is, accordingly, dismissed as withdrawn.

(Dictated and pronounced in open court.)

(JUSTICE DILIP GUPTA)
PRESIDENT

(P.V. SUBBA RAO)
MEMBER (TECHNICAL)